

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2937
ANSWERED ON:13.03.2015
EXPORT IMPORT OF MEAT MEAT PRODUCTS
Misra Shri Ajay (Teni)

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantity and value of meat and meat products exported and imported during each of the last three years and the current year, product and country-wise;
- (b) the registered meat exporters/companies in the country along with the financial assistance or subsidy provided to them by the Government during the said period, State/UT-wise;
- (c) whether complaints have been received regarding illegal export of beef during the said period;
- (d) if so, the details thereof along with the action taken by the Government thereon;
- (e) whether the Government proposes to ban export of meat from the country and if so, the details thereof; and
- (f) the other facilities/incentives provided by the Government to boost export of meat and to ensure compliance of the prescribed norms by the ex- porters for the purpose?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) The quantity and value of meat and meat products exported and imported during each of the last three years and the current year, product and country-wise are given below:

(i) EXPORT OF MEAT AND MEAT PRODUCTS:

Quantity in MT/Value in Rs.Crore
2011-12 2012-13 2013-14 2014-15 (Apr-Dec)
COMMODITY Qty VALUE Qty VALUE Qty VALUE Qty VALUE
BUFFALO MEAT 984966 13741.11 1076100 17408.99 1365632 26457.82 1156111 22986.84
OTHER MEAT 318 3.67 193 2.33 269 3.40 248 2.47
PROCESSED 576 9.49 796 9.37 507 7.67 135 3.32
MEAT
SHEEP/GOAT 10942 252.83 15286 426.47 22610 694.11 18303 638.79
MEAT
Grand Total 996802 14007.11 1092375 17847.17 1389018 27163.01 1174797 23631.43
Source: DGCIS

(ii) IMPORT OF MEAT AND MEAT PRODUCTS:

Quantity in MT/Value in Rs.Crore
2011-12 2012-13 2013-14 2014-15 (Apr-Dec)
COMMODITY Qty VALUE Qty VALUE Qty VALUE Qty VALUE
OTHER MEAT 544 12.47 427 15.71 360 15.80 353 14.66
PROCESSED 960 9.74 568 9.01 387 7.64 151 4.51
MEAT
SHEEP/GOAT 5 0.21 20 1.52 59 5.13 69 6.88
MEAT
Grand Total 1509 22.43 1015 26.25 806 28.57 573 26.06
Source: DGCIS

(iii) COUNTRY-WISE EXPORT OF MEAT & MEAT PRODUCTS:

Quantity in MT/Value in Rs.Crore

	2011-12	2012-13	2013-14	2014-15 (Apr-Dec)				
COUNTRY	Qty	VALUE	Qty	VALUE	Qty	VALUE	Qty	VALUE
VIETNAM	274056	4051.77	302556	5129.19	524485	10976.18	527914	11005.41
EGYPT	70566	1143.19	71295	1257.19	107826	2033.32	114026	2312.97
MALAYSIA	99660	1404.12	115361	1943.71	121713	2356.42	92211	1834.25
THAILAND	30197	443.80	87246	1448.35	90023	1790.41	71188	1467.44
SAUDI ARABIA	70794	1079.45	73851	1301.22	80432	1691.78	57287	1309.8
Others	451529	5884.76	442066	6767.49	464539	8314.87	312171	5701.54
Grand Total	996802	14007.11	1092375	17847.17	1389018	27163.01	1174797	23631.43

Source: DGCIS

(iv) COUNTRY-WISE IMPORT OF MEAT & MEAT PRODUCTS:

Quantity in MT/Value in Rs.Crore

	2011-12	2012-13	2013-14	2014-15 (Apr-Dec)				
COUNTRY	QTY	VALUE	QTY	VALUE	QTY	VALUE	QTY	VALUE
SRI LANKA	989	10.45	553	8.53	413	8.83	169	5.45
BELGIUM	42	1.29	121	4.30	108	4.01	146	5.31
SPAIN	57	1.98	49	1.76	62	2.43	64	2.41
NETHERLAND	264	5.59	119	3.80	83	3.78	58	2.17
ITALY	40	1.31	78	3.89	53	3.10	45	2.71
Others	117	1.78	95	3.94	87	6.40	91	7.99
Total	1509	22.43	1015	26.25	806	28.57	573	26.06

Source: DGCIS

(b) The State-wise APEDA approved registered meat abattoirs and Meat Processing Plants are given below:

State	Nos. of abattoirs-cum-meat processing plants /standalone abattoirs	Nos. of Meat Processing Plants
U.P.	38	26
Maha-rashtra	9	8
Punjab	4	-
Andhra Pradesh	4	1
Kerala	2	-
Haryana	1	1
Nagaland	1	-
Tamil Nadu	1	1
West Bengal	1	-
Bihar	1	-
New Delhi	-	1
Karnataka	-	1
Rajasthan	-	1

APEDA, an autonomous organization under the Department of Commerce, provides financial assistance/subsidy to its registered member exporters under the Agriculture Promotion Plan Scheme. The financial assistance/ subsidy provided by APEDA under the Plan scheme during the last three years is as under:-

	Rs. in Lakhs		
Year	2011-12	2012-13	2013-14
Plan Scheme component	Financial	Financial	Financial

Transport Assistance 2048.00 1886.00 1461.00

Quality Development	12.12	-	-
Infrastructure (Reefer Van) Development	-	5.00	-
Total	2060.12	1891.00	1461.00

Source: APEDA

The financial assistance or subsidy provided to the registered meat exporters are not maintained state-wise by APEDA. The transport assistance component for export of meat products has been discontinued since 01.01.2014

(c & d) As per existing Foreign Trade Policy, export of beef (meat of cow and it's progeny) is prohibited. No specific complaints of illegal beef exports has been received by APEDA.

(e) Currently there is no proposal under consideration of the Department of Commerce to ban export of meat from India.

(f) The Government has inter-alia, taken following steps to ensure compliance of the prescribed norms by the exporters:

(i) Export of buffalo meat is allowed on production of a certificate stating that the meat is from buffaloes not used for breeding and milch purpose.

(ii) Export of meat and meat products is allowed subject to the exporter furnishing a declaration that the above items have been obtained/sourced from an APEDA registered abattoirs or from APEDA registered meat processing plant which sources raw material exclusively from APEDA registered integrated abattoir/abattoir.

(iii) The Govt. of India has laid down standards for export of meat which include standards for abattoir, processing plants. Registration of abattoirs and meat processing plants is done by the Agricultural and Processed Food Products Export Development Authority (APEDA), Ministry of Commerce and Industry, Government of India